

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 15745/2020

(Arising out of impugned final judgment and order dated 02-06-2020 in CS No. 1/2017 and in CRLA No. 358/2017 passed by the High Court Of Judicature At Allahabad)

RAM GOPAL VERMA

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.75270/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.75269/2020-EXEMPTION FROM FILING O.T. and IA No.75281/2020-EXEMPTION FROM FILING AFFIDAVIT and IA No.75279/2020-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

IA No. 75281/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 75270/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 75269/2020 - EXEMPTION FROM FILING O.T.

IA No. 75279/2020 - PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 01-09-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE DINESH MAHESHWARI

HON'BLE MR. JUSTICE SANJIV KHANNA

For Petitioner(s)

Mr. Manoj K. Mishra, AOR

Mr. Umesh Dubey, Adv.

Mr. Ramesh Tripathi, Adv.

Mr. Anuj Chaturvedi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Permission to file special leave petition(s) is granted.
Leave granted.

(NEELAM GULATI)

ASTT. REGISTRAR-cum-PS

(VIDYA NEGI)

COURT MASTER (NSH)